COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 235 OF 2016 IN
DFR NO. 1062 OF 2016

Dated: 11th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Power Company of Karnataka Ltd. ….Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ....Respondent (s)

Counsel for the Appellant(s)	:	Mr. S.B. Upadhaya, Sr. Adv. Mr. D.L. Chidananda for PCKL
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. D.V. Raghu Vasmy for R-1

ORDER

IA NO. 235 OF 2016
(Appl. for leave to file appeal)

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No. 1. Notice be issued to the other respondents returnable on 4.07.2016. Dasti, in addition, is permitted.

List the matter on ***4.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk